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title: Need to take urgent steps to set up Special Economic Zone in Perambalur, Tamil Nadu.

SHRI R.P. MARUTHARAJAA (PERAMBALUR): First of all, I would like to thank the hon. Speaker for giving me an opportunity to place my request in this prestigious House on behalf of the people of my constituency, Perambalur. I humbly submit my profound thanks to the hon. Chief Minister of Tamil Nadu, Dr. Puratchi Thalaivi Amma.

In Perambalur district, around 3000 acre of agricultural land was acquired from farmers in Iraiyyur, Iyanperaiyur and Pennekonam villages. The land was acquired at a very cheap rate by a private firm from Andhra Pradesh during UPA regime to set up a Special Economic Zone (SEZ) in Perambalur. Though the State Government is ready to extend all possible help to set up SEZ, nothing has been done in this regard by the Union Government so far.

The farmers, who had sold their land to the Union Government for this purpose, are also facing a lot of problems due to unemployment and non-cultivation of their lands. Educated youths of this backward area are not getting proper employment opportunities. Perambalur is a backward area. There are no industries or factories to create employment opportunities for the unemployed educated youth as well as farmers.

Hence, I urge upon the Union Government through this Winter Session of the Parliament to take urgent necessary steps to set up a SEZ in Perambalur.